GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 637 ANSWERED ON 22ND JULY, 2021

DEVELOPMENT OF ROAD PROJECTS UNDER CRIF

637. SHRI THOMAS CHAZHIKADAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Union Government has received recommendations from the Government of Kerala for development of road projects on Mannoppally- Poovathilappu Road, Pala- Kozha Road, Pallom-Thottackad Road, Kanjiramkavala- Melukavu- Ilaveezhapoonchira-Chakkillavu- Koovapally Road, Thanneermukkam Bund Road and Kallara Vechoor Road under the Central Road and Infrastructure Fund (CRIF);

(b) if so, the details thereof; and

(c) the time by which these projects are likely to be completed?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Yes Sir, State Government of Kerala had submitted a list of 57 works costing Rs. 493 crore under Central Road and Infrastructure Fund (CRIF) vide letter dated 13/02/2020 for approval, which includes the roads mentioned in the question. At present Rs. 1134.60 crore worth of works are under execution in Kerala, which is approx. 8.96 times the average amount available to State under CRIF. Hence these works will be considered once already sanctioned works are completed by State PWD.

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